

Promotional avenues of Inspectors (Harijan Welfare) in the Directorate of Social Welfare, Delhi Administration

39. SHRI BHAGATRAM MANHAR: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 1276 given in the Rajya Sabha on the 28th March, 1985 regarding posts of Inspectors in the Directorate of Welfare for SC/ST, Delhi Administration and state;

(a) whether it is a fact that Inspectors (Harijan Welfare) in the Directorate of Social Welfare, Delhi Administration have not been provided suitable promotional avenues so far;

(b) whether it is also a fact that they were denied the promotion to the posts of Deputy Superintendent as the Recruitment Rules in this regard were amended; and

(c) if so, by what time the present incumbents will be given long awaited promotions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c) According to the recruitment rules applicable upto 10-12-1984, the Inspectors (Harijan Welfare) were entitled to be promoted to the next higher post of Deputy Superintendent/Superintendent. These rules were revised with effect from 11-12-1984. In terms of the revised recruitment rules, the Inspectors (Harijan Welfare) ceased to be eligible for promotion to the post of Deputy Superintendent. However, the new recruitment rules proposed to be implemented provide for re-introduction of the benefit of promotions to this category.

Smuggling of heroin on Indo-Pak Border

40. SHRI BEKAL UTSAHI:

SHRI CHANDRIKA PRASAD TRIPATHI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that of late smuggling of heroin through the Indo-Pak border has increased; and

(b) if so, what are the details in this regard and what steps are being taken by Government to check such activities?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) Reports received indicate that the Indo-Pak border continues to be vulnerable to smuggling of heroin besides charas and other contraband goods. The quantities of heroin seized in India in the last three years where the source/origin of the drug was reported to be Pakistan are given below:

Year	Quantity (rounded off in kgs.)
1985	544
1986	2296
*1987	2292
*(Provisional)	

Government have initiated various aggressive counter-measures against drug-trafficking which include strengthening of the preventive and intelligence machinery, adoption of a liberalised reward scheme for officers and informers, increased co-operation between various drug-law enforcement agencies, bilateral cooperation with Pakistan, and Regional Cooperation under the umbrella of SAARC.

बन्द पड़े कपड़ा एकक

41. श्री नीरजा इशदिवेस : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) कपड़ा उद्योग में कितनी कपड़ा एकक बन्द पड़े हैं तथा इनमें से कितने एन०टी०सी० के अधीन हैं तथा ये कब से बन्द पड़े हैं, इसके परिणामस्वरूप प्रत्येक राज्य में कितने-कितने मजदूर बेकार हो गए हैं तथा कब से इनमें से कितने एककों को फिर से चालू किया गया जो पुनः बन्द हो गए तथा इसके क्या कारण हैं ;

(ख) कितने एककों को चालू किया जा सकता है तथा इस सम्बन्ध में क्या उपाय